COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 287 OF 2016

Dated: 2nd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Himalaya Power Producers Association ...Appellant(s)

Vs.

Power Transmission Corporation of Uttrakhand & Anr.Respondent(s)

Counsel for the Appellant(s) : Ms. Neha Garg

Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Sarual Jain for R.1

Mr. Buddy A. Ranganadhan Mr. Raunak Jain for R.2

ORDER

List the matter on **24.07.2017.** Tag to Appeal No. 170 of 2015.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt